#### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA STARRED QUESTION NO : 164** (TO BE ANSWERED ON THE 1<sup>st</sup> August 2022)

## AIR SERVICES FROM AMRAVATI, MAHARASHTRA

## \*164. DR. ANIL SUKHDEORAO BONDE

Will the Minister of CIVIL AVIATION be pleased to state:-

(a)whether Government proposes to commence the air service from Amravati to all metropolitan cities of the country and if so, the details thereof;(b)the steps taken/being taken by Government to develop Amravati airport; and(c)the time by which the air service from Amravati to metropolitan cities of the country will be operationalized?

# ANSWER

## MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (c): A statement is laid on the Table of the House.

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#### STATEMENT IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 164, REGARDING "AIR SERVICES FROM AMRAVATI, MAHARASHTRA" TO BE ANSWERED ON 01.08.2022.

(a) to (c): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes, submit their proposals at the time of bidding under UDAN. An airport /airstrip /helipad /heliport /water aerodrome which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN flight operations, is developed under "Revival of unserved and underserved airports" scheme.

Under the UDAN scheme, Amravati Airport has been identified in the State of Maharashtra. Selected Airline Operator (SAO) has been awarded Mumbai - Amravati - Mumbai route to operate UDAN flights. Amravati Airport is owned by Maharashtra Airport Development Corporation Limited (MADCL), Government of Maharashtra. An amount of Rs. 75 crore is allocated for development / revival of that airport and as informed by the State Government, an expenditure of around Rs. 53.84 crore has been incurred till 30th June, 2022.

SAO under UDAN are obligated to commence flight operations on a UDAN-route within a period of six months from the issuance of Letter of Award or within two months from the readiness of airport, whichever is later, unless any extension is granted by the Airports Authority of India, the Implementing Agency.

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